

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29685/2024 BLAPL/10118/2024	AJU @ SK.AZHARUDDIN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001449/2024
2	D-BLAPL/29901/2024 BLAPL/10119/2024	SUKANTI BUDHIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	RENGALI (SAMBALPUR) /122 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001526/2024
3	D-BLAPL/29704/2024 BLAPL/10120/2024	RAJU KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000044/2024
4	D-BLAPL/29880/2024 BLAPL/10121/2024	PRAFULLA SETHI VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /254 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA GR/0000591/2024
5	D-BLAPL/29855/2024 BLAPL/10122/2024	AJAYA SAHU VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000010/2024
6	D-BLAPL/29754/2024 BLAPL/10123/2024	ADARSH KUMAR VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000006/2024
7	D-BLAPL/29512/2024 BLAPL/10124/2024	KANHA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /223 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000456/2024
8	D-BLAPL/29394/2024 BLAPL/10125/2024	KALIA @ GANESWAR NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KHAMAR /117 /2024 A.D.J.,TALCHER(Anugul) CT/0000140/2024
9	D-BLAPL/29767/2024 BLAPL/10126/2024	AJAY RAITA VS STATE OF ODISHA	MAHES DAS VS	BADAGADA /39 /2022 ADDL.DISTRICT SESSIONS CUM SPL JUDGE Spl/0000007/2022
10	D-BLAPL/25909/2024 BLAPL/10127/2024	ASISH PRADHAN @ ASHISH PRADHAN @ PUNDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000014/2024
11	D-BLAPL/24433/2024 BLAPL/10128/2024	SOUMYA RANJAN NAIK VS STATE OF ODISHA	BIKASH CHANDRA RANA VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000887/2024

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12	D-BLAPL/29768/2024 BLAPL/10129/2024	LUKASH DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /107 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000171/2024
13	D-BLAPL/29772/2024 BLAPL/10130/2024	DHANAJAYA SONI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /143 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000130/2024
14	D-BLAPL/29904/2024 BLAPL/10131/2024	ASHOK MUNDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
15	D-BLAPL/27400/2024 BLAPL/10132/2024	SUSANTA KUMAR ROUSTRAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
16	D-BLAPL/29493/2024 BLAPL/10133/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BEGUNIAPADA /394 /2023 ASST. SESSIONS JUDGE,KHALLIKOTE(Cuttack) ST/0000019/2024
17	D-BLAPL/29849/2024 BLAPL/10134/2024	BASUDEBA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	JATNI P.S. /163 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000204/2024
18	D-BLAPL/29304/2024 BLAPL/10135/2024	RIPUN PATRA @ GELHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000817/2024
19	D-BLAPL/29854/2024 BLAPL/10136/2024	BABUL PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000125/2024
20	D-BLAPL/29295/2024 BLAPL/10137/2024	SUKRA KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000101/2022
21	D-BLAPL/27869/2024 BLAPL/10138/2024	BHARAT PRUSTY @ DHANUA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /331 /2023 A.D.J. SALIPUR(Cuttack) ST/0000024/2024
22	D-BLAPL/29792/2024 BLAPL/10139/2024	CHANDRASEKHAR SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /173 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000592/2024
23	D-BLAPL/29795/2024	RAJARAM SAHU	SUDEEP KUMAR SARANGI	JONK /173 /2024

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	BLAPL/10140/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000592/2024
24	D-BLAPL/26743/2024 BLAPL/10141/2024	DEEPAK KUMAR VS STATE OF ODISHA	AMIT BISWAL VS	TIKABALI /32 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
25	D-BLAPL/28828/2024 BLAPL/10142/2024	DASARATHA SORENG VS STATE OF ODISHA	SWARAJ PATEL VS	Spl/0000064/2024 DHARUADIHI /163 /2022 J.M.F.C., (R), SUNDARGARH(Sundargarh)
26	D-BLAPL/28973/2024 BLAPL/10143/2024	MAHESWAR BAGH @ RAJU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	GR/0000044/2022 LAXMISAGAR P.S. /229 /2024 J.M.F.C. IV BHUBANESWAR(Khordha)
27	D-BLAPL/27224/2024 BLAPL/10144/2024	SAROJ KUMAR SAHU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	CT/0000473/2024 BADSAHI /414 /2023 A.D.J.,BARIPADA(Mayurbhanj)
28	D-BLAPL/29812/2024 BLAPL/10145/2024	MUKESH MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000102/2024 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
29	D-BLAPL/29025/2024 BLAPL/10146/2024	BALARAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(A)CC/0000029/2024 JAJPUR TOWN /350 /2024 S.D.J.M.,JAJPUR(Jajapur)
30	D-BLAPL/29638/2024 BLAPL/10147/2024	PRIYANKA DIGAL VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	CT/0002279/2024 G.UDAYAGIRI /103 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
31	D-BLAPL/29196/2024 BLAPL/10148/2024	ABHINASH PRADHAN @ PINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000051/2024 BANAPUR P.S. /105 /2024 A.D.J.,BHUBANESWAR(Khordha)
32	D-BLAPL/29588/2024 BLAPL/10149/2024	SUDHIR PATEL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TR/0000269/2024 EOW,BHUBANESWAR /28 /2023 PRESIDING OFFICER,DESIGNATED CO
33	D-BLAPL/29293/2024 BLAPL/10150/2024	KANHU MUKHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CT/0000128/2023 ANGUL TOWN /200 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL
34	D-BLAPL/26278/2024 BLAPL/10151/2024	RABINDRA SAHU VS STATE OF ODISHA	SUJATA JENA VS	CT/0000269/2023 GOCHHAPADA /96 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	D-BLAPL/29745/2024 BLAPL/10152/2024	STATE OF ODISHA AKASH NAIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	Spl/0000100/2023 ATHGARH /240 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000529/2024
36	D-BLAPL/27267/2024 BLAPL/10153/2024	KATU @ KHATU BAGHABANSH VS STATE OF ODISHA	SAMVIT MOHANTY VS	NARAYANPATNA /2 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000032/2022
37	D-BLAPL/29965/2024 BLAPL/10154/2024	KARUNAKAR PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /140 /2023 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000029/2024
38	D-BLAPL/29941/2024 BLAPL/10155/2024	KESHAB KISAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	REAMAL /68 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000029/2024
39	D-BLAPL/29739/2024 BLAPL/10156/2024	CHHOTU SENDRIA @ ROHAN CHOTTU SENDRIYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /554 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002286/2024
40	D-BLAPL/27268/2024 BLAPL/10157/2024	KATU @ KHATU BAGHABANSH VS STATE OF ODISHA	SAMVIT MOHANTY VS	NARAYANPATNA /1 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2022
41	D-BLAPL/29692/2024 BLAPL/10158/2024	SK. MAJID @ MANDA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000701/2024
42	D-BLAPL/27440/2024 BLAPL/10159/2024	DHARANI KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000286/2023
43	D-BLAPL/28731/2024 BLAPL/10160/2024	SAHADEV PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JEYPORE MAHILA /113 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000822/2024
44	D-BLAPL/29690/2024 BLAPL/10161/2024	MOHADIN KHAN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000701/2024
45	D-BLAPL/28746/2024 BLAPL/10162/2024	BANAMALI KUANR VS STATE OF ODISHA	SATYABRATA MOHANTY VS	MELCHHAMUNDA /15 /2019 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000005/2019

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46	D-BLAPL/29659/2024 BLAPL/10163/2024	MANAS DIGAL VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000088/2024
47	D-BLAPL/28919/2024 BLAPL/10164/2024	BIJAYA KUMAR NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /657 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000046/2024
48	D-BLAPL/29644/2024 BLAPL/10165/2024	CHANDAN PADHI VS STATE OF ODISHA	ABINASH SWAIN VS	MANCHESWAR P.S. /61 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000317/2022
49	D-BLAPL/28423/2024 BLAPL/10166/2024	CHANDAN NAIK @ BALUA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	INDUSTRIAL ESTATE PS /11 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000122/2023
50	D-BLAPL/28335/2024 BLAPL/10167/2024	TARIQUE ANWAR VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000004/2023
51	D-BLAPL/28994/2024 BLAPL/10168/2024	SK. ASRAF ALLI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000086/2024
52	D-BLAPL/29281/2024 BLAPL/10169/2024	JAGANNATH @ LOKANATH JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARANGA /154 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000106/2023
53	D-BLAPL/27779/2024 BLAPL/10170/2024	SOHAN NAIK@TISMAR KHAN@NABIN NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /253 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000708/2024
54	D-BLAPL/29284/2024 BLAPL/10171/2024	VIJAY KUMAR KUSHWAHA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000086/2024
55	D-BLAPL/29730/2024 BLAPL/10172/2024	ARUN PAL VS STATE OF ODISHA	AJIT KUMAR PANIGRAHI VS	TARBHA /114 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000016/2024
56	D-BLAPL/29334/2024 BLAPL/10173/2024	CHINTU @ SMRUTI RANJAN BHUYAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /126 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000336/2024
57	D-BLAPL/29724/2024	GOURA BEHERA	AJIT KUMAR PANIGRAHI	SUBALAYA /173 /2024

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	BLAPL/10174/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000056/2024
58	D-BLAPL/29352/2024 BLAPL/10175/2024	ANIL KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2024
59	D-BLAPL/28883/2024 BLAPL/10176/2024	POOJA @ SANJU VS STATE OF ODISHA	DIGAMBAR SETHI VS	RAYAGADA TOWN /45 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000031/2024
60	D-BLAPL/30086/2024 BLAPL/10177/2024	KIRAN KUMAR DALABEHERA @ KIRAN KU. DALABEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /275 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000064/2024
61	D-BLAPL/29491/2024 BLAPL/10178/2024	LIPU@MILAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPECIAL CRIME UNIT /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000471/2024
62	D-BLAPL/29686/2024 BLAPL/10179/2024	MOHAMMAD FARID VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000701/2024
63	D-BLAPL/30048/2024 BLAPL/10180/2024	SANKAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
64	D-CMAPL/41860/2024 CMAPL/332/2024	SUDARSAN PANIGRAHI VS SMITA RATH OAS(I)	ADV. VS	// () //
65	D-CMP/42238/2024 CMP/1117/2024	BAIJAYANTI MOHANTY@PRADHAN VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD.	AJAYA KUMAR BARAL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001447/2017
66	D-CMP/39866/2024 CMP/1118/2024	BISHNU CHARAN NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000151/2003
67	D-CMP/40677/2024 CMP/1119/2024	SANTOSH KUMAR NAIK VS SASHIKALA PATEL	SOUMENDRA PATTANAIAK VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000005/2024
68	D-CMP/40504/2024 CMP/1120/2024	SARBESWAR DAS VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa

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69	D-CMP/42084/2024 CMP/1121/2024	JAYASHREE KAR MAHENDRA PATRA VS PRADEEPTA PATRA	SMITA RANJAN PATNAIK VS	CS/0002076/2021 // ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000018/2024
70	D-CMP/42095/2024 CMP/1122/2024	ROHAN DAS VS BMC,KHURDA	AMIT PRASAD BOSE VS	// 4TH ADDL SESSIONS JUDGE CUM SPL J Fao/0000046/2024
71	D-CMP/42407/2024 CMP/1123/2024	RAJENDRA PRASAD MOHANTY VS JAGDISH PRASAD MOHANTY	RABI NARAYAN MOHANTY VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000480/2021
72	D-CMP/42412/2024 CMP/1124/2024	PRASAN KUMAR ROUT VS COLLECTOR AND DIST.MAGISTRATE, KHURDA	AFRAAZ SUHAIL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
73	D-CMP/40498/2024 CMP/1125/2024	MANMOHAN SWAIN VS RAJANIGANDHA PATRA	AMIT PRASAD BOSE VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASO CS/0001579/2015
74	D-CONTC/40519/2024 CONTC/7168/2024	ANASUYA SAMANTARAY VS SIDDHARTH SHANKAR SWAIN, I.A.S	ADYASIDHI MISHRA VS	// () //
75	D-CONTC/42233/2024 CONTC/7169/2024	SARAT KUMAR ROUT VS SUJAY KUMAR PATI, OAS	ADV. VS	// () //
76	D-CONTC/42236/2024 CONTC/7170/2024	PURNA CHANDRA KISHAN VS ALOK KUMAR KAR, DIRECTOR(R AND R)-CUM-ADDL.SECRETARY, W.R DEPT.	ADV. VS	// () //
77	D-CONTC/42287/2024 CONTC/7171/2024	BISHNUPRIYA SAHU VS SUSANTA KUMAR CHOPDAR, O.E.S (S)	ADV. VS	// () //
78	D-CONTC/39044/2024 CONTC/7172/2024	M/S SUDHIR LAKRA, SUNDARGARH VS ASHUTOSH KULKARNI, CEO, ROURKELA SMART CITY LTD.	ADV. VS	// () //
79	D-CONTC/40468/2024 CONTC/7173/2024	SAHANA ZAMAL VS SHALINI PANDIT, IAS	ADV. VS	// () //

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80	D-CONTC/41532/2024 CONTC/7174/2024	DEBADUTTA SAMAL VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
81	D-CONTC/41906/2024 CONTC/7175/2024	TRINATH GOUDA VS SALINI PANDIT, COMM-CUM-SECY, SME DEPT.	ADV. VS	// 0 //
82	D-CONTC/38558/2024 CONTC/7176/2024	PRIYANATH PATTANAIK VS PRABIN KUMAR PANDA,SUPDT. ENGNR., QUALITY ASSURANCE DIVISION,HIRAKUD	ADV VS	// 0 //
83	D-CONTC/42031/2024 CONTC/7177/2024	DEBADATTA DAS VS SUSHIL KUMAR LOHANI, P. SECY., PANCHAYATRAJ AND D.W. DEPT.	JYOTSNA RANI RATH VS	// 0 //
84	D-CONTC/42099/2024 CONTC/7178/2024	MADHUSMITA NAYAK VS SHALINI PANDIT,IAS	ADV VS	// 0 //
85	D-CONTC/42170/2024 CONTC/7179/2024	K.CHANDRAYA REDDY VS AMIT GARG, C.E.O,TPSODL	ADV. VS	// 0 //
86	D-CONTC/42172/2024 CONTC/7180/2024	RANJIT KUMAR SINGH VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// 0 //
87	D-CONTC/42174/2024 CONTC/7181/2024	SANGRAM KESHAREE PATI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
88	D-CONTC/42181/2024 CONTC/7182/2024	PRAKASH KUMAR RAY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
89	D-CONTC/42184/2024 CONTC/7183/2024	KESHABA CHANDRA PANIGRAHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
90	D-CONTC/41635/2024 CONTC/7184/2024	DHARANIDHAR BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	D-CONTC/41637/2024	BANAMALI SWAIN	SATYABRATA MOHANTY	//

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	CONTC/7185/2024	VS DAMAYANTI SAHOO, TAHASILDAR, SUKINDA	VS	() //
92	D-CONTC/41642/2024 CONTC/7186/2024	JHULAN KHAN VS BIBHUTI BHUSAN MALLIK, TAHASILDAR, ATHAMALLIK	SATYABRATA MOHANTY VS	// ()
93	D-CONTC/41770/2024 CONTC/7187/2024	NEELAKANTHA BADU @ BADU NEELAKANTHA VS SHALINI PANDIT, I.A.S.,	ADV. VS	// ()
94	D-CONTC/42364/2024 CONTC/7188/2024	ASILI BARIK VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT	SADASIVA PATRA (1) VS	// ()
95	D-CONTC/42370/2024 CONTC/7189/2024	MANORANJAN DASH VS INDRAMANI TRIPATHY, DIRECTOR,ST-CUM ADDL. SECY., S.T AND S.C DEVELOPMENT	ADV. VS	// ()
96	D-CONTC/42395/2024 CONTC/7190/2024	SIBA PRASAD @ MAHESH KUMAR PARIDA VS ARTATRANA THATI, TAHASILDAR, LATHIKATA	NIROD KUMAR SAHU VS	// ()
97	D-CRLA/29746/2024 CRLA/987/2024	MADAN MOHAN PARICHHA VS STATE OF ODISHA(VIG.)	BASUDEV PUJARI VS	SAMBALPUR VIGILANCE /25 /1994 SPECIAL COURT,CUTTACK(Cuttack) TR/000015/2013
98	D-CRLA/29547/2024 CRLA/988/2024	NARA@NARAYAN SETH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	LOISINGHA(BOLANGIR) /188 /2009 A.D.J.,BOLANGIR(Balangir) SC/000078/2021
99	D-CRLA/29613/2024 CRLA/989/2024	JNYANA RANJAN NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAYAGARH /126 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000162/2023
100	D-CRLA/29903/2024 CRLA/990/2024	PRADIP@PRADEEP KUMAR BARIK VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	BHUBANESWAR VIGILANCE /36 /2013 SPECIAL JUDGE SPL. COURT,BHUBANE TR/0000002/2019
101	D-CRLA/28586/2024 CRLA/991/2024	RABI NAYAK VS STATE OF ODISHA	SHYAMANANDA JENA VS	KALIAPANI /24 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000040/2021
102	D-CRLA/28589/2024 CRLA/992/2024	UMESH CHANDRA MOHANTA@SILU VS	SHYAMANANDA JENA VS	KALIAPANI /24 /2021 SPL.JUDGE,JAJPUR(Jajapur)

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103	D-CRLA/28591/2024 CRLA/993/2024	STATE OF ODISHA SATYABRATA BEHERA@BABLU VS STATE OF ODISHA	SHYAMANANDA JENA VS	Spl/000040/2021 KALIAPANI /24 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/000040/2021
104	D-CRLA/29869/2024 CRLA/994/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PANIKOILI /117 /2014 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000848/2014
105	D-CRLMC/27669/2024 CRLMC/3815/2024	BIJAY LAXMI NATYAK VS STATE OF ODISHA(VIG.)	MERU SAGAR SAMANTRAY VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/000033/2013
106	D-CRLMC/29027/2024 CRLMC/3816/2024	SONU MAHATO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SUNDARGARH TOWN /224 /2022 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000113/2022
107	D-CRLMC/29364/2024 CRLMC/3817/2024	KALIA @ SANJAYA KUMAR BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /24 /2018 S.D.J.M.,PURI(Puri) GR/0000154/2018
108	D-CRLMC/29776/2024 CRLMC/3818/2024	GAYADHAR JENA VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003684/2013
109	D-CRLMC/22485/2024 CRLMC/3819/2024	MANMOHINI NATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /231 /2024 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000494/2024
110	D-CRLMC/29115/2024 CRLMC/3820/2024	TILOTTAMA@TILOTTAMA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAMNAGAR /435 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) ICC/0000011/2024
111	D-CRLMC/26270/2024 CRLMC/3821/2024	HARI MALLİK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI RAMACHANDRAPUR /188 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0001194/2023
112	D-CRLMC/29925/2024 CRLMC/3822/2024	BIJAYA KUMAR SAMANTARAY VS STATE OF ODISHA	ISHWAR MOHANTY VS	POLASARA PS /194 /2022 JMFC, POLSARA(Ganjam) GR/0000190/2022
113	D-CRLMC/29313/2024 CRLMC/3823/2024	PINTU SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /7 /2022 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000001/2022

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114	D-CRLMC/29672/2024 CRLMC/3824/2024	MINAKETAN PRADHAN VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BARANGA /106 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001177/2022
115	D-CRLMC/29806/2024 CRLMC/3825/2024	DIGBIJAYA RAY@SONU VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI RURAL PS /487 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000091/2021
116	D-CRLMC/29680/2024 CRLMC/3826/2024	SUSHIL BAG VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /222 /2019 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000106/2019
117	D-CRLMC/29890/2024 CRLMC/3827/2024	AMARESWAR DAS@MILTAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /167 /2015 ASSISTANT SESSION JUDGE,NIMAPAR. ST/0000017/2016
118	D-CRLMC/29716/2024 CRLMC/3828/2024	DINESH MALLICK VS STATE OF ODISHA	RAJANIKANTA DASH VS	BARANGA /310 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000917/2023
119	D-CRLMC/29947/2024 CRLMC/3829/2024	RAMNIWAS AGARAWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	CHAULIAGANJA /70 /2017 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000659/2017
120	D-CRLMC/29907/2024 CRLMC/3830/2024	BAYA@RAJENDRA GOUDA@ RAJENDRA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /24 /2016 ASST. SESSIONS JUDGE, HINJILICUT(G ST/0000002/2024
121	D-CRLMC/30007/2024 CRLMC/3831/2024	LALA @ SK.SAHID AKHTAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /43 /2020 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000075/2020
122	D-CRLMC/29911/2024 CRLMC/3832/2024	RASHMI RANJAN MOHANTY@PAPUN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOBINDAPUR /134 /2001 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001102/2001
123	D-CRLMC/29940/2024 CRLMC/3833/2024	KALIA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /8 /2016 A.D.J.,ASKA(Ganjam) ST/0000036/2016
124	D-CRLMC/28818/2024 CRLMC/3834/2024	RITESH BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	COLLIERY /56 /2023 SPL.JUDGE,ANGUL(Anugul) Spl/0000102/2023
125	D-CRLMC/30185/2024	SANKAR BEHERA	DEVASHIS PANDA	GOSANINUAGAM /11 /2013

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	CRLMC/3835/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000216/2017
126	D-CRLMC/29998/2024 CRLMC/3836/2024	FAKIR MOHAN PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SAMAL /64 /2024 J.M.F.C,TALCHER(Anugul) GR/0000362/2024
127	D-CRLMP/29559/2024 CRLMP/1384/2024	BIPIN NAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	/ /0 (//
128	D-CRLMP/29544/2024 CRLMP/1385/2024	BIDYAPATI PATRA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	/ /0 (//
129	D-CRLMP/29307/2024 CRLMP/1386/2024	NABINA NAIK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	/ /0 (//
130	D-CRLMP/29420/2024 CRLMP/1387/2024	RAJANI DHAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DHARMASALA /176 /2023 (//
131	D-CRLMP/29732/2024 CRLMP/1388/2024	SATYAKAM DAS VS ANANYA DAS	UMA CHARAN MISHRA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000143/2023
132	D-CRLMP/28897/2024 CRLMP/1389/2024	UMAKANTA SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	/ /0 (//
133	D-CRLREV/29570/2024 CRLREV/577/2024	KALIA MUNA@DURGA KUMAR LAYAK VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	BERHAMPUR TOWN /143 /2007 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001059/2007
134	D-CRLREV/29756/2024 CRLREV/578/2024	SRINU PRASKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /68 /2017 A.D.J.,RAYGADA(Rayagada) CRA/0000003/2019
135	D-CRLREV/29086/2024 CRLREV/579/2024	SHANTILATA CHOUDHURY VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	CUTTACK VIGILANCE /13 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/0000014/2022
136	D-CRLREV/29793/2024 CRLREV/580/2024	SHRADHANJALI BEHERA VS	RAJAT KUMAR PANDA VS	KHANDAGIRI P.S. /496 /2022 A.D.J.-SPL.JUDGE (CBI),BHUBANESWA

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137	D-CRLREV/27925/2024 CRLREV/581/2024	DIRECTORATE OF ENFORCEMENT, BBSR SRITAM PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	CRMC/000010/2022 G.UDAYAGIRI /102 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000039/2022
138	D-CRLREV/29382/2024 CRLREV/582/2024	PRAKASH BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	SOHELLA /47 /2004 A.D.J.,PADAMPUR(Bargarh) CRA/0000001/2024
139	D-CRLREV/28756/2024 CRLREV/583/2024	RANJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CRMC/0000068/2024
140	D-CRLREV/29272/2024 CRLREV/584/2024	RAJENDRA MALLIK VS STATE OF ODISHA	HARAPRASAD PANDA VS	BHAWANIPATNA SADAR /30 /2014 C.J.M.,BHAWANIPATNA(Kalahandi) CT/0000104/2014
141	D-CRP/42063/2024 CRP/40/2024	SEIKH ABDULLAH VS SK.RAFIQUDDIN	ABINASH ROUTRAY VS	// PRESIDING OFFICE,WAQF TRIBUNAL,CUTTACK IA/0000005/2024
142	D-CRP/42706/2024 CRP/41/2024	SUKANTA KUMAR PRADHAN VS HARIHAR MISHRA	MANASH RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000296/2023
143	D-FAO/41050/2024 FAO/465/2024	LEGAL MANAGER (T.P CELL), M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BAPUNA SETH	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST. COMR. EC/0000149/2015
144	D-FAO/42245/2024 FAO/466/2024	SANTOSH KUMAR MAHALICK VS JAGABANDHU MAHALICK	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) MISCA/0000001/2014
145	D-MACA/37404/2024 MACA/1017/2024	BUDHAN HANSDAH VS TRILOCHAN PATRA	DEBASISH PATNAIK VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000005/2022
146	D-MACA/42183/2024 MACA/1018/2024	GIRIJA PRASAD ROUTRAY VS M.PRABHAKAR RAO	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000221/2011
147	D-MACA/42040/2024 MACA/1019/2024	M/S.NATIONAL INSURANCE COMPANY.LTD , CUTTACK VS LAXMI RAM	PRAKASH KUMAR MOHANTY VS	// I MACT,BALASORE(Baleshwar) Mac/0000284/2021

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148	D-MACA/37781/2024 MACA/1020/2024	D.M., ORIENTAL INSURANCE COMPANY LTD., BERHAMPUR VS SITA MANI MANGAL	ADAM ALI KHAN VS	// A.D.J.,ASKA(Ganjam) Mac/0000085/2021
149	D-MACA/42557/2024 MACA/1021/2024	SAILABALA @ SOILABALA SAHU VS SIBARAM PARIDA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000025/2023
150	D-MACA/40371/2024 MACA/1022/2024	UNITED INDIA INSURANSE CO.LTD., BBSR VS BHARATI SA	SANTOSH KUMAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,SONE Mac/0000022/2018
151	D-MATA/39537/2024 MATA/359/2024	TIKI @ JYOSHNA RANI SWAIN VS SANJIB KUMAR SWAIN	MALAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000067/2018
152	D-RPFAM/41968/2024 RPFAM/280/2024	HARISHCHANDRA SETHY VS GOURANGA SETHY	SAKTI MOHAN BEHERA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000028/2022
153	D-RPFAM/40917/2024 RPFAM/281/2024	SAMAR PRADHAN VS RINARANI BARAL	ARJUNA CHARANA BEHERA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000148/2023
154	D-RPFAM/42002/2024 RPFAM/282/2024	PAVADA KOMALI@G.KOMALI VS PAVADA VENKATA SURI APPA RAO	BISWARANJAN DALAI VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) Crp/0000214/2015
155	D-RPFAM/42091/2024 RPFAM/283/2024	SUBHAKANTA SAHOO VS PURNAMASI SAHOO	DEBASIS PANIGRAHI VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000021/2024
156	D-RSA/38639/2024 RSA/353/2024	NIRANJAN DEHURY VS TAHASILDAR, ANGUL	TUSAR KUMAR MISHRA VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000001/2022
157	D-RSA/42449/2024 RSA/354/2024	NALANI @ NALINI NAIK VS BALI MAHAKUD	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(RFA/0000010/2024
158	D-STREV/38944/2024 STREV/39/2024	M/S. BHAI RABI TIMBER TRADERS,GANJAM VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// (//
159	D-WA/42113/2024	SRI RAMESH CHANDRA BEHERA, OFS (SG)	SANTOSH KUMAR DASH	//

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	WA/2714/2024	VS STATE OF ODISHA	VS	0 //
160	D-WA/42119/2024 WA/2715/2024	STATE OF ODISHA VS SREEDHAR BEHERA	DEBASIS NAYAK, A.G.A. VS	// 0 //
161	D-WA/42117/2024 WA/2716/2024	STATE OF ODISHA VS PRASANTA KUMAR MOHAPATRA	SASWAT DAS, A.G.A. VS	// 0 //
162	D-WA/42127/2024 WA/2717/2024	STATE OF ODISHA VS BAIKUNTHA SENAPATI	DEBASIS NAYAK,A.G.A VS	// 0 //
163	D-WA/42128/2024 WA/2718/2024	STATE OF ODISHA VS HARI NARAYAN DUTTA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
164	D-WA/42125/2024 WA/2719/2024	STATE OF ODISHA VS PRADIPTA KISHORE MOHAPATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
165	D-WA/41863/2024 WA/2720/2024	DHARMAPADA GHADAI VS UNION OF INDIA	LAXMAN PRADHAN VS	// 0 //
166	D-WA/42814/2024 WA/2721/2024	M/S. AKHANDALAMANI DISTRIBUTOR, BBSR VS ZANNATARA BEGUM	DHANANJAYA MUND VS	// 0 //
167	D-WA/39980/2024 WA/2722/2024	JYOTI PRAKASH VS GENERAL MANAGER, NW-II-CUM- APPOINTING AUTHORITY, SBI,BBSR	VS	// 0 //
168	D-WA/42129/2024 WA/2723/2024	STATE OF ODISHA VS UPENDRA LAL MAHAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
169	D-WA/42130/2024 WA/2724/2024	STATE OF ODISHA VS RATIKANTA PANY	BIPLAB MOHANTY,A.G.A VS	// 0 //
170	D-WA/39982/2024 WA/2725/2024	JYOTI PRAKASH VS	VS	// 0

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171	D-WA/42131/2024 WA/2726/2024	INQUIRY AUTHORITY, DPD DEPT., S.B.I., BBSR STATE OF ODISHA VS KUMUDA CHANDRA NAYAK	BIPLAB MOHANTY,A.G.A VS	// // 0 //
172	D-WA/42134/2024 WA/2727/2024	STATE OF ODISHA VS BRUNDABAN NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
173	D-WA/42132/2024 WA/2728/2024	STATE OF ODISHA VS ALOKREKHA DAS	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
174	D-WA/42133/2024 WA/2729/2024	STATE OF ODISHA VS TAPASWINI BARIK	DEBASIS NAYAK,A.G.A VS	// 0 //
175	D-WA/41265/2024 WA/2730/2024	PRESIDENT, ASKA CO-OPERATIVE CENTRAL BANK LTD., ASKA VS COLLECTOR AND DIST. MAGISTRATE, GANJAM CUM EX ADMINSTRATOR, ASKA CO.OPERATIVE CENTRAL BANK LTD.	BAIJAYANTI MOHANTY VS	// 0 //
176	D-WA/42137/2024 WA/2731/2024	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD. BBSR VS BIJAYA KUMAR AGARWALA	PRAJNA SARITA MOHANTY VS	// 0 //
177	D-WP(C)/42492/2024 WP(C)/24902/2024	RAMESH KASHYAP VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
178	D-WP(C)/42498/2024 WP(C)/24903/2024	SRIDHARA OJHA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
179	D-WP(C)/42332/2024 WP(C)/24904/2024	DEEPAK KUMAR PARIDA VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
180	D-WP(C)/41998/2024 WP(C)/24905/2024	M/S. SHIVA TRADERS, MAYURBHANJ VS COMMINSR. OF GOODS AND SERVICES TAX, ODISHA, CUTTACK	NIHAR RANJAN MOHANTY VS	// 0 //
181	D-WP(C)/42029/2024 WP(C)/24906/2024	HARA MOHAN RATH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //

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182	D-WP(C)/36973/2024 WP(C)/24907/2024	MASJID AND GRAVEYARD MANAGING COMMITTEE, NUAPADA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
183	D-WP(C)/42207/2024 WP(C)/24908/2024	RUPESWAR TANDI VS COLLECTOR, BARGARH	SIDHARTHA DAS VS	// 0 //
184	D-WP(C)/42035/2024 WP(C)/24909/2024	KSHIROD KUMAR PATI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/42041/2024 WP(C)/24910/2024	PADMANAV MEHER VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
186	D-WP(C)/42504/2024 WP(C)/24911/2024	TUNA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
187	D-WP(C)/42089/2024 WP(C)/24912/2024	SRI THAKURA SRI NIGAMANANDA PARAMAHANSHA DEV, BIJE NIJAGRUHA, KHORRAMPUR VS STATE OF ODISHA	HIRASANTA KUMAR SATAPATHY VS	// 0 //
188	D-WP(C)/37590/2024 WP(C)/24913/2024	REBATI BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
189	D-WP(C)/40270/2024 WP(C)/24914/2024	BIJAY KUMAR SWAIN VS EXECUTIVE ENGINEER, PURI IRRIGATION DIVN., PURI	PRABODHA CHANDRA NAYAK VS	// 0 //
190	D-WP(C)/39939/2024 WP(C)/24915/2024	BALARAM MURMU VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// 0 //
191	D-WP(C)/37953/2024 WP(C)/24916/2024	NILAMANI PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	D-WP(C)/42093/2024 WP(C)/24917/2024	SABITA SINGH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
193	D-WP(C)/42058/2024	RATNAPRAVA BISOI	SAROJA KANTA SAMAL	//

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	WP(C)/24918/2024	VS	VS	0
		STATE OF ODISHA	M/S AKSHAYA KUMAR SAHOO, B.K. NAYAK	//
194	D-WP(C)/42050/2024	DHULESWAR DAS	MANOJA KUMAR KHUNTIA	//
	WP(C)/24919/2024	VS	VS	0
		UNION OF INDIA		//
195	D-WP(C)/41206/2024	NARASINGH PANDA	SUDHIR KUMAR MALLICK	//
	WP(C)/24920/2024	VS	VS	0
		THE STATE OF ODISHA		//
196	D-WP(C)/40743/2024	JITENDRA MALLICK	DEBASHISHA HOTA	//
	WP(C)/24921/2024	VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING		//
197	D-WP(C)/41262/2024	JANAKI RAY BAGEL BABU	BIBEKANANDA BHUYAN	//
	WP(C)/24922/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/42057/2024	RASHMI SWAIN	SUBASH CH PANI	//
	WP(C)/24923/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/41903/2024	PARSURAM PATRA	SURENDRA KUMAR DASH	//
	WP(C)/24924/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/42073/2024	DINABANDHU NAYAK	PRASANTA KUMAR NANDA	//
	WP(C)/24925/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/42064/2024	PURASTAM SAHU	ASIT KUMAR JENA	//
	WP(C)/24926/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/42372/2024	AMAR KUMAR PARIDA	PRAKASH CHOUDHURY	//
	WP(C)/24927/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/41878/2024	KAILASINI ROUSTRAY	SANJIB KUMAR BHANJADEO	//
	WP(C)/24928/2024	VS	VS	0
		THE CHAIRMAN MANAGING COMMITTEE, SHRI JAGANNATH TEMPLE OFFICE, PURI		//
204	D-WP(C)/42366/2024	PRAJIT KUMAR BHOJ	SUKANTA KUMAR DALAI	//
	WP(C)/24929/2024	VS	VS	0

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205	D-WP(C)/42344/2024 WP(C)/24930/2024	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	PRAKASH CHOUDHURY VS	// // ()
206	D-WP(C)/42354/2024 WP(C)/24931/2024	STATE OF ODISHA SK.MUKTAR VS	PRAKASH CHOUDHURY VS	// // ()
207	D-WP(C)/42106/2024 WP(C)/24932/2024	STATE OF ODISHA SANGHAMITRA PATRA VS	PRAKASH CHANDRA DASH VS	// // ()
208	D-WP(C)/42360/2024 WP(C)/24933/2024	STATE OF ODISHA SNEHALATA ROUT VS	PRAKASH CHOUDHURY VS	// // ()
209	D-WP(C)/41890/2024 WP(C)/24934/2024	STATE OF ODISHA KADAMBINI BAGHASINGH VS	DEBASIS TRIPATHY VS	// // ()
210	D-WP(C)/42111/2024 WP(C)/24935/2024	STATE OF ODISHA LIPIKA BEHERA VS	BISWORANJAN SWAIN VS	// // ()
211	D-WP(C)/39945/2024 WP(C)/24936/2024	STATE OF ORISSA PARBATI MURMU VS	BHABANI SANKAR DAS VS	// // ()
212	D-WP(C)/42722/2024 WP(C)/24937/2024	LINGARAJ JENA SHREE JAGANNATH DEB, PURI VS	SUSANTA KUMAR DASH VS	// // ()
213	D-WP(C)/42142/2024 WP(C)/24938/2024	STATE OF ODISHA RAM KUMAR SAHU VS	PRABODHA CHANDRA NAYAK VS	// // ()
214	D-WP(C)/41976/2024 WP(C)/24939/2024	STATE OF ODISHA NIRANJAN BEHERA VS	RAMESH KUMAR SAHU VS	// // ()
215	D-WP(C)/41838/2024 WP(C)/24940/2024	STATE OF ODISHA MD.MOOSA WARSI VS	SAIBRATA RATH VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/42161/2024 WP(C)/24941/2024	URMILA ROUT VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
217	D-WP(C)/41338/2024 WP(C)/24942/2024	SUVENDU SEKHAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
218	D-WP(C)/42338/2024 WP(C)/24943/2024	LAXMI NARAYAN MOHARANA VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
219	D-WP(C)/41977/2024 WP(C)/24944/2024	NIRANJAN GIRI VS STATE OF ODISHA	DINESH CHANDRA RAY VS	// 0 //
220	D-WP(C)/41379/2024 WP(C)/24945/2024	ELINA SAMAL VS HIGH COURT OF ORISSA, REGISTRAR (ADMN) CUTTACK	AMITAV TRIPATHY VS	// 0 //
221	D-WP(C)/42162/2024 WP(C)/24946/2024	UMA MAHESWAR PATNAİK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
222	D-WP(C)/38805/2024 WP(C)/24947/2024	PRABHU PRASAD GADNAYAK VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
223	D-WP(C)/41978/2024 WP(C)/24948/2024	MAYADHAR DORA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
224	D-WP(C)/42154/2024 WP(C)/24949/2024	SAGAR BHOI VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
225	D-WP(C)/42356/2024 WP(C)/24950/2024	SK.SALIM VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
226	D-WP(C)/42264/2024 WP(C)/24951/2024	KARTIKA ORAM VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
227	D-WP(C)/41981/2024	TAJ MOHAMMAD	BIDYADHAR PRADHAN	//

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	WP(C)/24952/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/42550/2024 WP(C)/24953/2024	SURESH BISWAL @ SURESH CHANDRA BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
229	D-WP(C)/39944/2024 WP(C)/24954/2024	M/S. MAA TARA TARINI RICE MILL, GANJAM VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), BBSR	DEEPALI MAHAPATRA VS	// 0 //
230	D-WP(C)/36459/2024 WP(C)/24955/2024	NRUSINGH JENA VS ODISHA INFORMATION COMMISSION (O.I.C.), KHORDHA	SUBHASISH SATAPATHY VS	// 0 //
231	D-WP(C)/41632/2024 WP(C)/24956/2024	RAMAKRISHNA SIKSHYA KENDRA, BBSR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
232	D-WP(C)/42794/2024 WP(C)/24957/2024	B. HEMALATA VS STATE OF ODISHA	BIBEKANANDA NAYAK VS	// 0 //
233	D-WP(C)/41098/2024 WP(C)/24958/2024	SANGRAM KESHARI MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
234	D-WP(C)/42260/2024 WP(C)/24959/2024	SHRUTILIPI MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
235	D-WP(C)/42601/2024 WP(C)/24960/2024	MUKESH BHOI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
236	D-WP(C)/42271/2024 WP(C)/24961/2024	M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS THE APPELLATE AUTHORITY, JOINT LABOUR COMNR, BBSR	NARENDRA KISHORE MISHRA VS	// 0 //
237	D-WP(C)/42266/2024 WP(C)/24962/2024	BALARAM KALET VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
238	D-WP(C)/42085/2024 WP(C)/24963/2024	DEEPAK KUMAR PRADHAN VS	DURGESH NARAYAN RATH VS	// 0

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239	D-WP(C)/41839/2024 WP(C)/24964/2024	STATE OF ODISHA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // 0
240	D-WP(C)/42822/2024 WP(C)/24965/2024	STATE OF ODISHA DECOBEE PVT. LTD., BBSR VS	AMIT PRASAD BOSE VS	// // 0
241	D-WP(C)/41850/2024 WP(C)/24966/2024	STATE OF ODISHA MD.MOOSA WARSI VS	SAIBRATA RATH VS	// // 0
242	D-WP(C)/41854/2024 WP(C)/24967/2024	STATE OF ODISHA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // 0
243	D-WP(C)/42291/2024 WP(C)/24968/2024	STATE OF ODISHA SUCHARITA MENDALY VS	PADMANAVA JENA VS	// // 0
244	D-WP(C)/41701/2024 WP(C)/24969/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0
245	D-WP(C)/37008/2024 WP(C)/24970/2024	STATE OF ODISHA ZEEHIJKAL PARICHHA VS	DR. BINODA KUMAR MISHRA VS	// // 0
246	D-WP(C)/42150/2024 WP(C)/24971/2024	STATE OF ODISHA LILIMITA PANIGRAHY VS	SHAKTI DATTA TRIPATHY VS	// // 0
247	D-WP(C)/41703/2024 WP(C)/24972/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, KHORDHA USHA MALLIK VS	BRAJA MOHAN SARANGI VS	// // 0
248	D-WP(C)/42772/2024 WP(C)/24973/2024	BRANCH MANAGER, STATE BANK OF INDIA, MANPUR, KENDRAPARA SOURY SITHIKANTHA SAHOO VS	DILIP KUMAR RAY VS	// // 0
249	D-WP(C)/42247/2024 WP(C)/24974/2024	STATE OF ODISHA SATYAJIT KAR VS	ASHOK KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/42826/2024 WP(C)/24975/2024	SARASWATI MANDAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
251	D-WP(C)/42328/2024 WP(C)/24976/2024	HEMA PRADHAN VS MAHANADI COALFIELDS LIMITED,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
252	D-WP(C)/42717/2024 WP(C)/24977/2024	PRATIBHA NANDA VS ODISHA SUB ORDINATE STAFF SELECTION COMMISSIONER, KHORDA	SANTOSH KUMAR NANDA VS	// 0 //
253	D-WP(C)/41856/2024 WP(C)/24978/2024	SAINDRI PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
254	D-WP(C)/41152/2024 WP(C)/24979/2024	NITYANANDA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
255	D-WP(C)/42443/2024 WP(C)/24980/2024	MANJULA DIGAL VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
256	D-WP(C)/41200/2024 WP(C)/24981/2024	SATYASHREE PATNAIK VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
257	D-WP(C)/41858/2024 WP(C)/24982/2024	MD.MOOSA WARSI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
258	D-WP(C)/41825/2024 WP(C)/24983/2024	SATYANARAYANA BISI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
259	D-WP(C)/42261/2024 WP(C)/24984/2024	PRADEEP KUMAR MAITY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
260	D-WP(C)/42308/2024 WP(C)/24985/2024	SIBARAM SAHOO VS MADHUPRIYA SASMAL @ SAHOO	TRILOCHAN NANDA VS	// 0 //
261	D-WP(C)/41816/2024	BUDHADEV PATRA	ASHOK KUMAR SAHOO	//

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	WP(C)/24986/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41217/2024 WP(C)/24987/2024	MAHAMAYEE SELF HELP GROUP, GANJAM VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
263	D-WP(C)/42846/2024 WP(C)/24988/2024	M/S SHIVAM CONDEV PVT.LTD, BBSR VS ODISHA CONSTRUCTION CORPORATION LTD. BBSR	SIDHANT DWIBEDI VS	// 0 //
264	D-WP(C)/42411/2024 WP(C)/24989/2024	RAJ KUMAR PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
265	D-WP(C)/41664/2024 WP(C)/24990/2024	SOHAN KUMAR SAKSARIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
266	D-WP(C)/41830/2024 WP(C)/24991/2024	MANDAR MALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
267	D-WP(C)/41445/2024 WP(C)/24992/2024	PASHUPATI JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
268	D-WP(C)/41964/2024 WP(C)/24993/2024	JAYADEB MAHAKUDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
269	D-WP(C)/41204/2024 WP(C)/24994/2024	PRAMOD SAHU VS UNION OF INDIA	CHITTA RANJAN PATTNAIK VS	// 0 //
270	D-WP(C)/42493/2024 WP(C)/24995/2024	RATIKANTA SENAPATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
271	D-WP(C)/41536/2024 WP(C)/24996/2024	MULTI SERVICES CHRISTIAN SAHI, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	MADHAB LAL AGARWAL VS	// 0 //
272	D-WP(C)/42018/2024 WP(C)/24997/2024	KHIROD KUMAR BEHERA VS	SIDHESWAR MALLIK VS	// 0

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273	D-WP(C)/42821/2024 WP(C)/24998/2024	STATE OF ODISHA PRAVAT KUMAR ROUT VS EXECUTIVE ENGINEER (ELECTRICAL), BCDD-II, TPCODL, BBSR	ASHOK KUMAR BEHERA VS	// // ()
274	D-WP(C)/42070/2024 WP(C)/24999/2024	PRAMILA NAIK VS	BIMBISAR DASH VS	// ()
275	D-WP(C)/42494/2024 WP(C)/25000/2024	STATE OF ODISHA MANORAMA NAYAK VS	SITANSU MOHAN SINGH VS	// ()
276	D-WP(C)/42151/2024 WP(C)/25001/2024	STATE OF ORISSA GOKUL RANJAN SATAPATHY VS	SHAKTI DATTA TRIPATHY VS	// ()
277	D-WP(C)/41820/2024 WP(C)/25002/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA , BBSR SUBASH CHANDRA BEHERA VS	SOUBHAGYA KUMAR DASH VS	// ()
278	D-WP(C)/42495/2024 WP(C)/25003/2024	STATE OF ODISHA BHASKARA CHANDRA JENA VS	SITANSU MOHAN SINGH VS	// ()
279	D-WP(C)/42252/2024 WP(C)/25004/2024	STATE OF ORISSA RATNAKAR DAS VS	ASHOK KUMAR SAHOO VS	// ()
280	D-WP(C)/42840/2024 WP(C)/25005/2024	STATE OF ODISHA SHREE AMBICA FODDER INDUSTRIES, PHASE-III, JAGATPUR VS	ABHISHEK DASH VS	// ()
281	D-WP(C)/42744/2024 WP(C)/25006/2024	STATE OF ODISHA M/S. BLACKBURN FUELS PVT. LTD, HYDERABAD VS	SWAYAMJIT ROUT VS	// ()
282	D-WP(C)/42080/2024 WP(C)/25007/2024	NATIONAL ALUMINIUM COMPANY LTD., BBSR AKSHAYA KUMAR MOHANTY VS	SADASIVA PATRA (1) VS	// ()
283	D-WP(C)/40887/2024 WP(C)/25008/2024	STATE OF ODISHA BIJAY KETAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //

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284	D-WP(C)/40890/2024 WP(C)/25009/2024	HEMANTA KUMAR KISAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/42497/2024 WP(C)/25010/2024	NRUSINGHA ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
286	D-WP(C)/40452/2024 WP(C)/25011/2024	SUPRAVA MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
287	D-WP(C)/41151/2024 WP(C)/25012/2024	BHAGYARATHI KAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
288	D-WP(C)/40891/2024 WP(C)/25013/2024	SANTOSH KUMAR DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/41697/2024 WP(C)/25014/2024	SURENDRA BARIK VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
290	D-WP(C)/42396/2024 WP(C)/25015/2024	MADHUSMITA DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
291	D-WP(C)/42447/2024 WP(C)/25016/2024	PAPUN DASH VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
292	D-WP(C)/38395/2024 WP(C)/25017/2024	SEBAK KUMBHAR VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
293	D-WP(C)/42857/2024 WP(C)/25018/2024	HIMADRI NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
294	D-WP(C)/42847/2024 WP(C)/25019/2024	HARIHARA MISHRA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS	// 0 //
295	D-WP(C)/40797/2024	PRAMOD KUMAR NAYAK	JYOTIRMAY GUPTA	//

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	WP(C)/25020/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42848/2024 WP(C)/25021/2024	OBED NANDA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS	// 0 //
297	D-WP(C)/42436/2024 WP(C)/25022/2024	BIMALINI BHARATI VS AO, BANK OF BARODA, BHADRAK	RAJ KISHORE SWAIN VS	// 0 //
298	D-WP(C)/42500/2024 WP(C)/25023/2024	ABHIMANYU SINGH VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
299	D-WP(C)/42707/2024 WP(C)/25024/2024	ASHOK KUMAR KHUNTIA VS COMNR., BHUBANESWAR MUNICIPAL CORPORATION, BBSR	RABI NARAYAN BEHERA VS	// 0 //
300	D-WP(C)/42502/2024 WP(C)/25025/2024	LIPU KUMAR PANDA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
301	D-WP(C)/42850/2024 WP(C)/25026/2024	ABHIRAM ROUT VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS	// 0 //
302	D-WP(C)/42820/2024 WP(C)/25027/2024	MANAGING COMMITTEE OF SIKSHA SADAN , BALANGIR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
303	D-WP(C)/42961/2024 WP(C)/25028/2024	HARIHARA MAHALA @ PRADEEP KUMAR MAHALA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
304	D-WP(C)/42230/2024 WP(C)/25029/2024	DEEPAK KUMAR SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
305	D-WP(C)/42853/2024 WP(C)/25030/2024	SAHADEBA SENAPATI VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS	// 0 //
306	D-WP(C)/42855/2024 WP(C)/25031/2024	SMRUTIMAYEE DAS VS	SAROJ KUMAR DASH VS	// 0

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307	D-WP(C)/42842/2024 WP(C)/25032/2024	COLLECTOR AND DIST.MAGISTRATE,KHORDHA SARAT KUMAR BEHERA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS	// // ()
308	D-WP(C)/42807/2024 WP(C)/25033/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION, JAJPUR VS STATE OF ODISHA	SPANDAN MOHANTY VS	// ()
309	D-WP(C)/42786/2024 WP(C)/25034/2024	SASMITA SAHOO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// ()
310	D-WP(C)/41869/2024 WP(C)/25035/2024	DULAL DEBANATH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()
311	D-ABLAPL/29760/2024 ABLAPL/11060/2024	PINTUN SWAIN @ PINTU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BADAMBADI /301 /2024 ()
312	D-ABLAPL/29242/2024 ABLAPL/11061/2024	PRASHANTA MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PAIKMAL /215 /2024 ()
313	D-ABLAPL/29784/2024 ABLAPL/11062/2024	BIMAL PANDEY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /342 /2024 ()
314	D-ABLAPL/29332/2024 ABLAPL/11063/2024	SASMITA MAHARANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /329 /2024 ()
315	D-ABLAPL/29790/2024 ABLAPL/11064/2024	NIHARANJAN SAMAL VS STATE OF ODISHA	MANORANJAN PADHI VS	DASARATHPUR /46 /2024 ()
316	D-ABLAPL/29525/2024 ABLAPL/11065/2024	SIBA PRASAD BEHERA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /213 /2024 ()
317	D-ABLAPL/29769/2024 ABLAPL/11066/2024	NARAYANA BANCHHOR VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /359 /2024 ()

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318	D-ABLAPL/29551/2024 ABLAPL/11067/2024	SEKH ASAPHAR @ SK. ASAPHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
319	D-ABLAPL/29834/2024 ABLAPL/11068/2024	PRATAP PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /94 /2002 () //
320	D-ABLAPL/29794/2024 ABLAPL/11069/2024	RAJESH BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	GURUDIJJHATIA /165 /2024 () //
321	D-ABLAPL/29836/2024 ABLAPL/11070/2024	NIRANJAN PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /399 /2024 () //
322	D-ABLAPL/29602/2024 ABLAPL/11071/2024	SK. SAJID VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /157 /2024 () //
323	D-ABLAPL/29887/2024 ABLAPL/11072/2024	SIPUN BEHERA @ CHINMAYA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /181 /2024 () //
324	D-ABLAPL/29891/2024 ABLAPL/11073/2024	PAPUNA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /181 /2024 () //
325	D-ABLAPL/29661/2024 ABLAPL/11074/2024	UDDIN @SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /84 /2017 () //
326	D-ABLAPL/29683/2024 ABLAPL/11075/2024	KASIRAM RAJPUT VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /330 /2024 () //
327	D-ABLAPL/29798/2024 ABLAPL/11076/2024	AVIJIT SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /265 /2024 () //
328	D-ABLAPL/29862/2024 ABLAPL/11077/2024	MUSI @ MURSIDA BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /149 /2023 () //
329	D-ABLAPL/29864/2024	GUDU MEHAR @ PITAMBAR MEHER	SUNIL KUMAR PANDA	BARGARH /443 /2024

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	ABLAPL/11078/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25591/2024 ABLAPL/11079/2024	RAJA TOPPO@DILESWAR TOPPO VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /370 /2024 () //
331	D-ABLAPL/29867/2024 ABLAPL/11080/2024	BIMAL DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /117 /2024 () //
332	D-ABLAPL/29697/2024 ABLAPL/11081/2024	GOLAPI RAY VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /163 /2023 () //
333	D-ABLAPL/27339/2024 ABLAPL/11082/2024	AMRITA SUMAN MANTRY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAISINGA /159 /2020 () //
334	D-ABLAPL/29960/2024 ABLAPL/11083/2024	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALICHANDRAPUR /444 /2024 () //
335	D-ABLAPL/29700/2024 ABLAPL/11084/2024	JATIN TUDU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /206 /2018 () //
336	D-ABLAPL/28725/2024 ABLAPL/11085/2024	PRAMOD KUMAR CHAULIA @ PRAMOD KRISHNA CHAULIA VS STATE OF ODISHA, VIGILANCE	CHANDAN SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /66 /2017 () //
337	D-ABLAPL/29883/2024 ABLAPL/11086/2024	GIRIDHARI DEEP VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000021/2024
338	D-ABLAPL/29747/2024 ABLAPL/11087/2024	CHAITAN MARNDI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /118 /2024 () //
339	D-ABLAPL/28996/2024 ABLAPL/11088/2024	HEMANTA BEHERA VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /330 /2024 () //
340	D-ABLAPL/29916/2024 ABLAPL/11089/2024	PRASANTA KUMAR ROUT RAY VS	BIKRAM CHANDRA GHADEI VS	/ /0 ()

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341	D-ABLAPL/29066/2024 ABLAPL/11090/2024	STATE OF ODISHA BHISMA NARAYAN JENA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// INFOVALLY UPD BHUBANESWAR /217 (//
342	D-ABLAPL/29780/2024 ABLAPL/11091/2024	UTTAM CHARAN ROUT VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KENDRAPARA SADAR /522 /2024 (//
343	D-ABLAPL/29586/2024 ABLAPL/11092/2024	STATE OF ODISHA FAKIRA NAHAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /280 /2024 (//
344	D-ABLAPL/27948/2024 ABLAPL/11093/2024	STATE OF ODISHA NEELANA HANTALA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	POTTANGI /92 /2021 (//
345	D-ABLAPL/29879/2024 ABLAPL/11094/2024	STATE OF ODISHA SADASIVA NAYAK @ SADA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /198 /2023 (//
346	D-ABLAPL/29359/2024 ABLAPL/11095/2024	STATE OF ODISHA MUKUNDA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	MARINE PENTHAKATA /76 /2023 (//
347	D-ABLAPL/29569/2024 ABLAPL/11096/2024	STATE OF ODISHA TRAILOKYA SAHOO @ MUNA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /271 /2024 (//
348	D-ABLAPL/29964/2024 ABLAPL/11097/2024	STATE OF ODISHA TULU @ JUDHISTIRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 (//
349	D-ABLAPL/30152/2024 ABLAPL/11098/2024	STATE OF ODISHA SUSHANTA BISWAL VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /151 /2024 (//
350	D-ABLAPL/29267/2024 ABLAPL/11099/2024	STATE OF ODISHA NIRANJAN BEHERA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 J.M.F.C.,KHURDA(Khordha) ICC/000015/2023
351	D-ABLAPL/27172/2024 ABLAPL/11100/2024	STATE OF ODISHA BENUDHAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	//0 J.M.F.C.,PIPILI(Puri) ICC/0000038/2024

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352	D-ABLAPL/29872/2024 ABLAPL/11101/2024	SARIYATULLAH KHAN VS UNION OF INDIA (RAILWAY)	SAPAN KUMAR LENKA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000061/2024
353	D-ABLAPL/26484/2024 ABLAPL/11102/2024	DR. MINARANI BHUYAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MARSHAGHAI /187 /2021 () //
354	D-ABLAPL/30141/2024 ABLAPL/11103/2024	PADMABATI JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BARI RAMACHANDRAPUR /516 /2024 () //
355	D-ABLAPL/30042/2024 ABLAPL/11104/2024	GANGADHAR BEURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /137 /2024 () //
356	D-ABLAPL/29170/2024 ABLAPL/11105/2024	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /414 /2024 () //
357	D-ABLAPL/29868/2024 ABLAPL/11106/2024	ABHISEK GHADEI @ BABUL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CAPITAL P.S. /643 /2022 () //
358	D-ABLAPL/29852/2024 ABLAPL/11107/2024	MITU KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /299 /2024 () //
359	D-ABLAPL/29938/2024 ABLAPL/11108/2024	DILLIP GIRI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BHOGRAI /350 /2024 () //
360	D-ABLAPL/29982/2024 ABLAPL/11109/2024	PRAVAKAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARAMBA /211 /2024 () //
361	D-ABLAPL/29886/2024 ABLAPL/11110/2024	DHARMENDRA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /80 /2023 () //
362	D-ABLAPL/29876/2024 ABLAPL/11111/2024	TARA CHAND SRIBASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	HEMGIR /313 /2024 () //
363	D-ABLAPL/30044/2024	PRAFULLA KUMAR SATPATHY	BIJAYA KUMAR DASH	BINJHARPUR /381 /2024

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	ABLAPL/11112/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/29654/2024 ABLAPL/11113/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /63 /2017 () //
365	D-ABLAPL/30045/2024 ABLAPL/11114/2024	AJU @ ALIMPIK JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SINGLA /149 /2024 () //
366	D-ABLAPL/30065/2024 ABLAPL/11115/2024	BANSIDHAR KHAMARI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /429 /2024 () //
367	D-ABLAPL/30091/2024 ABLAPL/11116/2024	KARNAT KESHARI DAS VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	JAJPUR TOWN /381 /2024 () //
368	D-ABLAPL/29837/2024 ABLAPL/11117/2024	MITHUN MANSINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /195 /2024 () //
369	D-ABLAPL/29431/2024 ABLAPL/11118/2024	RAJESH KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //
370	D-ABLAPL/29962/2024 ABLAPL/11119/2024	SAROJ PRADHAN VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /102 /2024 () //
371	D-ABLAPL/29966/2024 ABLAPL/11120/2024	BHARAT CHANDRA APAT VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RARUAN /183 /2023 () //
372	D-ABLAPL/29902/2024 ABLAPL/11121/2024	KUNJALATA PRADHAN VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /288 /2024 () //
373	D-ABLAPL/29976/2024 ABLAPL/11122/2024	RAJESH SHARMA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BERHAMPUR TOWN /265 /2024 () //
374	D-ABLAPL/29576/2024 ABLAPL/11123/2024	RANGADHAR SENAPATI VS	DEBASIS SAHOO VS	NANDIPADA /265 /2024 ()

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375	D-ABLAPL/30154/2024 ABLAPL/11124/2024	STATE OF ODISHA DIPAK KUMAR BEHERA VS	JAYADEBA BEHERA VS	// CHANDABALI /66 /2023 ()
376	D-ABLAPL/29923/2024 ABLAPL/11125/2024	STATE OF ODISHA GANESH MAJHI VS	BIKRAM CHANDRA GHADEI VS	// / /0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/000003/2024
377	D-ABLAPL/29580/2024 ABLAPL/11126/2024	STATE OF ODISHA PRAFULLA KUMAR HALABA @ TUKU HALABA VS	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 ()
378	D-ABLAPL/29788/2024 ABLAPL/11127/2024	STATE OF ODISHA SUBRAT MALLICK VS	CHANDAN SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /7 /2024 ()
379	D-ABLAPL/30085/2024 ABLAPL/11128/2024	STATE OF ODISHA BATAKRUSHNA SAHOO VS	BIBHU RANJAN MOHANTY VS	// TANGI (KHURDA) /436 /2024 ()
380	D-ABLAPL/29688/2024 ABLAPL/11129/2024	STATE OF ODISHA SUJIT CHHACHHAN @ KUNU CHHACHHAN VS	DINESH KUMAR MOHANTY VS	// JAMANKIRA /175 /2024 ()
381	D-ABLAPL/30231/2024 ABLAPL/11130/2024	STATE OF ODISHA MILAN KUMAR BADU VS	BHARAT JALLI VS	// BARANGA /364 /2024 ()
382	D-ABLAPL/29802/2024 ABLAPL/11131/2024	STATE OF ODISHA RABI ROHIDAS @ RABINDRA ROHIDAS VS	SIDHARTHA MISHRA VS	// BADMAL /282 /2024 ()
383	D-ABLAPL/30054/2024 ABLAPL/11132/2024	STATE OF ODISHA LAXMAN SWAIN VS	SK. KALIM UDDIN VS	// NIMAPADA /288 /2024 ()
384	D-ABLAPL/28816/2024 ABLAPL/11133/2024	STATE OF ODISHA RAKESH JENA VS	RAKESH RANJAN DASH VS	// PIPLI /227 /2024 ()
385	D-ABLAPL/30069/2024 ABLAPL/11134/2024	STATE OF ODISHA PUSPA JENA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// BADAMBADI /211 /2024 () //

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386	D-ABLAPL/29830/2024 ABLAPL/11135/2024	BABUNI NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /384 /2024 () //
387	D-ABLAPL/30090/2024 ABLAPL/11136/2024	NIGAM PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOLANTHARA (BERHAMPUR) /198 /2024 () //
388	D-ABLAPL/30238/2024 ABLAPL/11137/2024	RAJAT RANJAN ROUT@SILU ROUT VS STATE OF ODISHA	SAROJ MOHARANA VS	MANIABANDHA /102 /2024 () //
389	D-ABLAPL/29898/2024 ABLAPL/11138/2024	BISWANATH HARIJAN @ BISWANATA HARIJAN VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /325 /2024 () //
390	D-ABLAPL/29914/2024 ABLAPL/11139/2024	NARAYAN @ DAYANIDHI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000010/2024
391	D-ABLAPL/30031/2024 ABLAPL/11140/2024	SAYED RIZWAN ALLI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BADAGODA P.S. /528 /2024 () //
392	D-ABLAPL/30159/2024 ABLAPL/11141/2024	PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000168/2024